

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 79 of 2021**

**In the matter of:**

**Darshan Gandhi**

**....Appellant**

**Vs.**

**Hemant Mehta & Anr.**

**....Respondents**

**Present**

**For Appellant: Ms. Smriti Churiwal, Mr. Utsav Mukherjee and  
Mr. Yashwant Singh, Advocates.**

**For Respondents: None.**

**ORDER**  
**(Virtual Mode)**

**08.02.2021:** List this case alongwith *Company Appeal (AT) (Insolvency)*  
*No. 644 of 2019* on **12<sup>th</sup> February, 2021**, which is pending before this  
Tribunal.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

*ha/nn*